

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No(s). 6999/2017

(Arising out of impugned final judgment and order dated 27-10-2016 in CRLA No. 1017/1983 passed by the High Court Of Judicature At Allahabad)

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

RAKESH SINGH & ORS.

Respondent(s)

Date : 06-12-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE NAVIN SINHA
HON'BLE MR. JUSTICE KRISHNA MURARI

For Petitioner(s) Mr. Sanjay Kumar Tyagi, AOR
Mr. Yogesh P., Adv.
Mr. Ajay Kumar Pandey, Adv.
Mr. Rajpal Singh, Adv.

For Respondent(s) Mr. Gaurav Khanna, AOR
Mr. Shiv Pasricha, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List the matter for final disposal on a non-miscellaneous day in the third week of February 2020.

The parties may file additional documents if they so desire.

(MAHABIR SINGH)
COURT MASTER (SH)

(DIPTI KHURANA)
COURT MASTER (NSH)